

IN THE HIGH COURT OF JHARKHAND, RANCHI

W.P.(Cr.) No. 314 of 2014

Surender Singh Rautella @ Surender Singh Bengali @ Surender Bangali
..... Petitioner

-- Versus --

The State of Jharkhand and Others Respondents

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner :-

For the State :-

26/22.04.2021 This writ petition (criminal) has been taken through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

It has been reported that Jharkhand State Bar Council has resolved to abstain from the Court work amid Covid-19 surge for a week and that is why the lawyers are not appearing today.

A report of one-man fact-finding committee in sealed cover is received and is kept on the record.

Post this matter after a week for consideration of the report in view of the fact that the lawyers are not appearing due to resolution of Jharkhand State Bar Council amid Covid-19 surge.

(Sanjay Kumar Dwivedi, J)

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